

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 852
TO BE ANSWERED ON 17.09.2020**

SEEKHO AUR KAMAO SCHEME

852. SHRI VIJAY BAGHEL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of applications received for opening training centres under “Seekho aur Kamao” Scheme in the State of Chhattisgarh during the year 2019-20; and
- (b) the number of institutions selected by the Government under the said scheme in the State of Chhattisgarh for this purpose during the last year?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI. MUKHTAR ABBAS NAQVI)**

(a) & (b) The Ministry of Minority Affairs does not directly invite applications for opening training centres under the “Seekho aur Kamao” Scheme nor selects institutions state wise for implementation under the said scheme. Under the Seekho aur Kamao Scheme, this Ministry however, invites applications from Project Implementing Agencies (PIAs) which also include Government agencies/autonomous bodies from all over India for imparting skill training to the trainees. Ministry issues allotment letter for number of trainee to be trained by a particular PIA. During the allotment in the FY 2018-19, one PIA from the state of Chhattisgarh was empaneled for a period of two years.
